

Camps for Refugees from East Pakistan

- *38. { Shri Tridib Kumar
Chaudhuri;
Shri Gokulananda Mohanty;
Shri S. M. Banerjee;
Shri P. C. Borooah;

Will the Minister of Rehabilitation be pleased to state:

(a) the number of transit and work-site camps opened in different States outside West Bengal for new refugees arrived from East Pakistan since 1st January, 1964 with the location of each camp, the name of the State in which it is situated and the refugees lodged in each camp;

(b) the total number of desertions from these camps; and

(c) whether any investigations have been held as to the reasons for those desertion and the result thereof?

The Minister of Rehabilitation (Shri Tyagi): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-2902|64].

(b) 1,245 families consisting of about 5,600 persons have so far deserted from various camps.

(c) According to reports received from State Governments, desertions are due to reluctance to do manual work and demand for agricultural land. Some of the desertions are also reported to be due to excessive heat.

Diversion of Housing Funds

*39. Shri Yashpal Singh: Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that funds earmarked for housing are being diverted by State Governments to other schemes;

(b) if so, the names of the States concerned and the amounts involved during the last three years; and

(c) the action proposed to be taken to put a check on this?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). Information is being collected and will be placed on the Table of the Sabha.

(c) The Planning Commission have been requested to consider the desirability of issuing instructions to the State Governments that they should make a larger provision for housing in the remaining two years of the Plan and ensure that funds earmarked for it are not diverted to other development heads.

Old Age Pension

- *40. { Shri Subodh Hansda;
Shri S. C. Samanta;
Shri Rishang Keishing;
Shri Rameshwar Tanti;
Shri Onkar Lal Berwa;
Shri Dhaon;
Shri D. C. Sharma;

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government propose to introduce old age pension in the current year;

(b) if so, in what places and what is the age limit fixed for this purpose; and

(c) the conditions prescribed for eligibility of this pension?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) The matter mainly concerns the State Governments, some of whom already have instituted schemes of old age pension.

(b) and (c). Do not arise.

Loan from Czechoslovakia

- *41. { Shri P. C. Borooah;
Shri P. R. Chakraverty;
Shri Yamuna Prasad
Mandal;
Shri N. P. Yadav;